

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-128-2020**

Ramnath Mahadev Sawant

... Petitioner

Vs

Managing Committee of Shree
Durga English School & Ors.

... Respondents

Shri Athnain Naik holding for Shri Abhijit Gosavi, Advocate for the
Petitioner.

Shri Pravin Faldessai, Additional Government Advocate for the State.

**Coram :- DAMA SESHADRI NAIDU &
M.S. JAWALKAR, JJ.****Date :- 24th September 2020****P.C. :**

The petitioner's counsel is said to have had personal difficulty. He seeks time.

2. Shri Faldessai, the learned Additional Government Advocate, also seeks time to file reply.

3. Registry will verify whether notice is served on the other respondents as well.

4. Post the matter on 08.10.2020.

M.S. JAWALKAR, J.**DAMA SESHADRI NAIDU, J.**

NH